

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Civil Appeal No(s). 981/2014

NOORUL SUBAH (DEAD) THR. LRS. & ANR.

Appellant(s)

VERSUS

VIRENDER KUMAR GUPTA

Respondent(s)

WITH

C.A. No. 3828/2014 (III-A)

Date : 22-08-2026

PRESENT :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR
MR.SRIKALA GURUKRISHNA KUMAR, SENIOR ADVOCATE
MR. VIKRAM HEGDE, ADVOCATE-ON-RECORD

For Appellant(s) :

Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Ms. Deepali Atreja, Adv.
Mr. Arun Gaur, Adv.
Mr. Harish Kumar Sharma, Adv.
Mr. Shivam Arora, Adv.
Mr. Jayant Malik, Adv.
Mr. Manish Chaurasia, Adv.
Mr. S. K. Verma, AOR

Mr. Sukant Vikram, AOR

For Respondent(s) :

Mr. Sukant Vikram, AOR
Ms. Manju Jetley, AOR

A W A R D

1. It is informed that the parties have not reached to any settlement.
2. Post the matters before the regular Court.

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)